

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

IB-625/ND/2017

IN THE MATTER OF:
Indus Container Lines Pvt. Ltd.

...PETITIONER

Vs.

Geo Express Pvt. Ltd.

...RESPONDENT

Section
Under Section 7 of IBC

Order delivered on 21.11.2019

Coram:

SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Liquidator

:Mr. Vikky Dang, Advocate

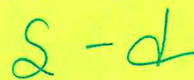
For the Respondent/ Corporate-debtor :

ORDER

Learned counsel for the petitioner is present and states that status report be filed. Post the matter to 15th December, 2019.



(V.K. Subburaj)
Member (T)



(AbniRanjan Kumar Sinha)
Member (J)